

वीरगनों की कम सप्लाई

1312. श्री छोदू माई, लखित : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वीरगनों की कम सप्लाई से देश की अर्थ-व्यवस्था पर प्रतिकूल प्रभाव पड़ा है;

(ख) यदि हाँ, तो उनकी कमी के क्या कारण हैं; और

(ग) उनकी कमी दूर करने के लिए हाल ही में सरकार द्वारा क्या कदम उठाये गये हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री सी. क. जाफर रीफ) : (क) यद्यपि पिछले कुछ महीनों में माल के लदान के लिए मप्लाई किए गये माल डिब्बों की संख्या में कुछ कमी हुई है तथापि कोयला इस्पात, खाद्यान्न, उर्वरक, पेट्रोल-जन्य पदार्थ निर्यात के लिए लोह अयस्क आदि प्राथमिकता वाले भेजों को माल डिब्बों की मप्लाई सुनिश्चित करने के लिए सदा सावधानी बरती जाती है। गत दो महीनों में स्थिति में कुछ सुधार नज़र आया है।

(ख) गन्तव्य स्थलों पर माल डिब्बों से माल उतारने में होने वाले बिलम्ब के कारण माल डिब्बे रुके रहने, सिविल आन्दोलन, बिजली की कटौती, पत्तने और तेल संस्थानों में हड़तालें और रेल कर्मचारियों द्वारा आन्दोलन करने आदि विभिन्न कारणों से माल डिब्बों की उपलब्धता पर असर पड़ा।

(ग) माल डिब्बों के फेरों में सुधार लाने के लिए संचलन पर दैनिक आधार पर कड़ा नियंत्रण रखने के अलावा अलग-अलग एजेंसियों के साथ निकट गमनव्य स्थापित किया जाता है। कर्मचारियों की उत्पादकता में सुधार लाने के लिए भी कार्रवाई की गई है।

Use of Sub-Standard Blood

1313. SHRI CHHITUBHAI GAMIT:

SHRI SATISH AGARWAL:

Will the Minister of HEALTH be pleased to state:

(a) whether Government's attention has been drawn to 'Hindustan Times' dated the 2nd March, 1980 that 'Blood from professional donors carries hazards of hepatitis malaria and syphilis';

(b) whether it is also a fact that the use of this sub-standard blood is

nazards of hepatitis, malaria and and

(c) if so, the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) Yes. But it is not possible to compare the risks involved.

(c) The Indian Pharmacopia requires that whole human blood is not obtained from a human subject;

(i) who is known to be suffering from or have suffered from syphilis.

(ii) whose blood has not been tested for negative results for evidence of syphilitic infection.

(iii) Hemoglobin value of whose blood is less than 35 per cent; and

(iv) who is not, as far as can be ascertained by a qualified physician after inspection or simple clinical examination and consideration of his medical history free from disease transmissible by blood transfusion. Since the source of infected blood is predominantly from the professional donors, government are encouraging voluntary blood donation to provide better quality of blood to the patients.

Unregistered Unemployed Youth

1314. SHRI HANNAN MOLLAH: Will the Minister of LABOUR be pleased to state:

(a) the approximate number of unregistered unemployed youth in the country; and

(b) whether there is any proposal for registration of names of all the unemployed persons?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) Precise estimates regarding the number of unregistered unemployed youth in the country are not available.

Available information relates to the results obtained from the quinquennial survey conducted by the National sample Survey Organisation in its 32nd round (July 1977-June 78) The number of unemployed persons in the age group 15-59 years, as per this surveys, on the basis of 'daily activity' and weekly activity, was 16.9 million and 9.95 million respectively.

As regards the registered unemployed, 14.3 million Job-seekers (all of whom are not necessarily unemployed) were on the Live Register of Employment Exchanges at the end of December, 1979.

(b) No, Sir.

Dispute over Marine Drive Lands

1315. SHRI P. K. KODIYAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Cochin Port Trust has had claims on the lands reclaimed from Ernakulam back-waters in the Marine Drive area of Cochin;

(b) whether a dispute has arisen between the Port Trust and the Greater Cochin Development Authority over the Marine Drive lands;

(c) whether this dispute has adversely affected the housing construction project in the area;

(d) if so, what are the claims made by the Port Trust and what is the basis for making these claims;

(e) whether any efforts have been made to settle the dispute through negotiations with Kerala Government, Greater Cochin Development Authority and other concerned bodies; and

(f) if so, the results thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA) (a) Yes.

(b) Yes.

(c) Government has no information.

(d) to (f). The Cochin Port Trust has claimed ownership of the land reclaimed in the foreshore under Article 295 (1)(a) of the Constitution. The matter is in correspondence with the Government of Kerala.

Alleppy-Ernakulam Railway Line

1316. SHRI P. K. KODIYAN: Will the Minister of RAILWAYS be pleased to state:

(a) what progress has been made so far, in the construction of Alleppy-Ernakulam Railway line;

(b) the expenditure so far incurred in this respect;

(c) whether any time schedule has been worked out for the different stages of the construction; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) Final location survey has been completed for 30 Kms and work is in progress for the remaining length

(b) An expenditure of Rs. 30 lakhs has been incurred so far.

(c) and (d). No target date has been fixed for the project.

Villages without modern medical facilities

1317. SHRI P. K. KODIYAN: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that there are still a large number of villages without any modern medical facilities;

(b) if so, the number of such villages;

(c) whether it is also a fact that there are a number of dispensaries in the rural areas without doctors;

(d) if so, the total number of such dispensaries; and